

CBI vs. Sh. Ashutosh Verma & Ors.
CC No. 192/19

09.06.2020

Present:- Sh. Brijesh Kumar Singh, Ld. Senior P.P for CBI.

Accused No. 1 Sh. Ashutosh Verma in person with Ld. Counsels Sh. P.K. Dubey, Ms. Smriti Ramchandran and Sh. Shiv Chopra.

Accused No. 2 Sh. Suresh Nanda in person with Ld. Sr. Counsel Sh. Ramesh Gupta along with Sh. Sandeep Kapoor and Sh. Alok Kumar, Advocates.

Accused No. 3 Sh. Bipin Shah in person with Ld. Counsel Sh. Anandiya Malhotra.

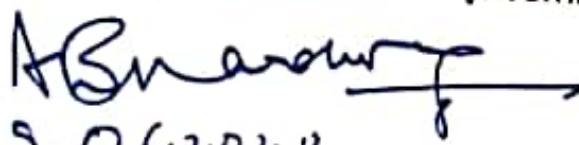
(Through VC using Cisco Webex App.)

Sh. P.K. Dubey, Ld. Counsel for Accused No. 1 Sh. Ashutosh Verma has given a list of documents which are part of record and he would be referring during arguments on behalf of Accused No. 1 Sh. Ashutosh Verma.

Since these documents are not part of CD, they can be made available to the court only by photocopying the same from court records at RADC. For this, the Ahalmad will have to visit the court premises. To avoid physical movement of the Ahalmad to court premises, Ld. Counsel Sh. P.K. Dubey was requested to provide a scanned copy of these documents to the court as well as the Ld.Sr.P.P. for CBI.

The Ld. Counsel Sh. P. K. Dubey agreed to provide the same.

Let a copy of the same be provided on the official e-mail ID of Reader of this court by 15.06.2020 so that, by 16.06.2020, the same is available to the court as well as to Ld. Senior P.P for CBI and Ld. Counsel for accused no. 1 can commence final arguments.


09.06.2020

Ld. Counsel for Accused no. 2 Sh. Suresh Nanda has moved an application seeking permission for the accused to travel abroad Copy has been supplied to Ld. Sr. PP for CBI who submits that he will file the reply by 16.06.2020.

List now for final arguments by the learned counsel for the accused no. 1 and disposal of application filed by accused no. 2 on 16.06.2020 at 3:00 pm.



(ARUN BHARDWAJ)
Special Judge (P.C. Act)(CBI-05)
Rouse Avenue District Court,
New Delhi/09.06.2020